

**HIGH COURT, CALCUTTA**

**APPELLATE SIDE**

**NOTIFICATION.**

No. 2464 RG

Dated, Calcutta, the 4<sup>th</sup> June, 2018.

The candidates whose names appeared in the List –C (Warning List) in the earlier Notification No 2369 dated 18.5.2018 and who had not cured the defects in their applications on 24<sup>th</sup> June, 2018 and 25<sup>th</sup> June , 2018 are hereby informed that they may cure the defect(s) in their applications and submit the lacking documents as required in the Notification being No. 1654 RG dated 16.04.2018 in the Recruitment Cell at 6<sup>th</sup> Floor, Sesquicentenary Building, High Court, Calcutta on 5<sup>th</sup> June, 2018 and 6<sup>th</sup> June, 2018 between 12 Noon to 5.00 pm.

No further extension of time would be granted. Failure to remove the defects on the aforementioned dates shall entail rejection of candidature.

Sd/-

Registrar General-cum- Secretary,  
Selection Board, High Court,  
Calcutta.